

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs) : DELHI

ORDER

In partial modification to this earlier office orders, the following Judicial officers are hereby authorized to act as Officer In-Charge/Link Officer In-Charge, of the Branches, (Central), Tis Hazari Courts, Delhi, as mentioned against their names, **with immediate effect:-**

S. N	Name of Branch/ Work assigned	Name of Judicial Officer	Link Officer
1	Judicial Branch (Central)	Sh. Deepak Garg District Judge Comm.Court-09 (Central)	Ms. Shefali Barnala Tandon ASJ-05 (West)
2	Administration Branch-I	Dr. Saurabh Kulshreshtha ASJ-03 (West)	Sh. Vidya Prakash District Judge Comm.Court-01 (Central)
3	Administration Branch-II	Sh. Vidya Prakash District Judge Comm.Court-01 (Central)	Sh. Arvind Bansal District Judge-05 (West)
4	Administration Branch-III	Sh. Vineet Kumar ASJ-02 (West)	Sh. Anil Antil District Judge-15 (Central)
5	Vigilance Branch	Sh. Anil Antil District Judge-15 (Central)	Dr. Pankaj Sharma PO-MACT-02 (Central)
6	All kinds of leave of DHJS & DJS (Central)	Sh. Ankur Jain-1 ASJ-04 (Central)	Ms. Tyagita Singh Judge Family Court (Central)
7	Administrative Judge		
8	R&I Branch (Central)	Sh. Sandeep Kumar Sharma District Judge-02 (Central)	Sh. Virender Kumar Kharta ASJ (FTC)-02 (Central)
9	Disaster Management Cell		Ms. Vineeta Goyal District Judge Comm.Court-02 (West)
10	Copying Agency (Civil & Small Cause Court)	Sh. Naresh Kumar Malhotra District Judge Comm.Court-06 (West)	Sh. Joginder Prakash Nahar ASJ (FTC)-01 (Central)
11	Copying Agency (Criminal & Sessions)		
12	Protocol Cell	Sh. Rajesh Kumar Goel District Judge Comm.Court-02 (Central)	Sh. Manish Gupta Judge Family Court-01 (West)
13	First Appellate Authority, RTI Act	Sh. Manoj Kumar Nagpal District Judge Comm.Court-13	Sh. Sandeep Kumar Sharma District Judge-02 (Central)

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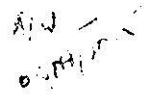
No _____/F.1(3)/Gaz/2025

Dated 08.09.2025

Subject:- Authorization of Officer In-Charge (Central).

Copy forwarded for information & necessary action to : -

1. The Registrar General, Hon'ble High Court of Delhi, New Delhi.
2. The Principal District & Sessions Judge (West) Tis Hazari Courts, Delhi.
3. The Officers concerned.
4. Sh. Mukesh Kumar Gupta, District Judge Comm.Court-07, Central, Tis Hazari Courts, Delhi.
5. Sh. Ajay Pandey, District Judge, Comm.Court-10, Central, Tis Hazari Courts, Delhi.
6. Sh. Naveen Gupta, District Judge-09 (West), Tis Hazari Courts, Delhi.
7. Sh. Chander Mohan, District Judge-14, Central, Tis Hazari Courts, Delhi.
8. The AO(J)/Branch In-Charge/Accounts Officer, all branches of (Central) Tis Hazari Courts, Delhi.
9. The P.S. to the undersigned.
10. The Website Committee (English/Hindi) Tis Hazari Courts, Delhi.
11. The R&I Branch (Central) for uploading on LAYERS.


Principal District & Sessions Judge (Hqs)
Delhi